

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:- 311 - JK (LD) of 2026

DATED:- 09 - 01 - 2026

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 09.01.2026

No:-LAW-OIC/1/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Reyaz

Annexure to the Government Order No. 311 - JK(LD) of 2026 dated 09.01.2026.

S.No.	Case No./Title	OIC
1	Women Welfare Cooperative Ltd and Anr. Vs U.T of J&K & Ors. in WP(C) No. 461/2025	Sh. Aman Jyoti Sharma (SMS-RL)
2	OA No.1591/2025 titled Rajinder Singh & Ors Vs U.T of J&K and Ors.	Mr. Ashwani Kumar Sharma, Joint Director of Agriculture (Input) Jammu
3	WP(C) No. 1297/2025 titled Issam Din Versus UT of J&K and ors.	Mr. Ashwani Kumar Sharma, Joint Director of Agriculture (Input), Jammu
4	WP(C) titled Jammu & Kashmir Agriculture Production And Farmers Welfare Department and another Vs. Dilbagh Singh and ors	Sh. Aman Jyoti Sharma, Joint Director of Agriculture (SLUB), Jammu

Neysygle Jms